

National Company Law Tribunal

Allahabad Bench

CP NO. 93/ND/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

NAME OF THE COMPANY: Hotel Longdale Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S. 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Adesh Tandon	PCS	Personal	Adesh Tandon
2.				

CP No. 93/ND/2012

Sri Adesh Tandon representing the petitioner in CP No. 93/ND/2012 and Respondent in CP. No. 94/ND/2013. He informs that the matter is still pending before the Hon'ble High Court against the impugned order passed by the Company Law Board.

In view of this, the present case to be heard after the outcome of the pending matter before the Hon'ble Uttarakhand High Court.

Keeping in view of these circumstances, counsels are advised to furnish copy of the latest proceedings/ order passed, if any, by the Hon'ble High Court in the matter and status of the interim order passed, relief granted in the matter.

The matter be listed on 18<sup>th</sup> September, 2017

Date: 28.08.2017

Shri H.P. Chaturvedi (Member Judicial)

Typed by  
P.K.Jyoti